

**CENTRAL ADMINISTRATIVE TRIBUNAL**  
**KOLKATA BENCH, 234/4 A.J.C Bose Road Nizam Palace Kolkata**

**ORDER SHEET**

COURT NO. : 1

10.09.2021

M.A./350/304/2021

O.A./350/1163/2018

(EXTN. OF TIME)

ITEM NO:27

FOR APPLICANTS(S) Adv. : Mr. B. P. Manna

FOR RESPONDENTS(S) Adv.: None



Notes of The Registry	Order of The Tribunal
	<p>Heard Mr. B. P. Manna, Ld. counsel for the applicant in M.A, who submits that he has filed this M.A seeking extension of time to comply with the directions of the Tribunal and submits that the M.A has become infructuous.</p> <p>2. Accordingly, as submitted by Ld. counsel for the applicant, we dispose of the M.A as it has become infructuous. No costs.</p> <p style="text-align: center;"></p> <p style="text-align: center;">(DR. NANDITA CHATTERJEE) MEMBER(A)</p> <p style="text-align: center;">SS</p> <p style="text-align: right;"></p> <p style="text-align: right;">( BIDISHA BANERJEE) MEMBER (J)</p>